

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2410
ANSWERED ON:27.08.2012
DEFENCE LAND RECORDS
Singh Shri Bhola

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken note of the absence of proper and verifiable records relating to land use in respect of most of the defence land;
- (b) if so, whether the Government has received various complaints from the Directorate General of Defence Estates in this regard;
- (c) if so, the details thereof along with the action taken in this regard;
- (d) whether the Controller General of Defence Accounts has also accepted the failure of the department regarding management of land records and requested the Government for transfer of the management of land records to some other organisation; and
- (e) if so, the details thereof along with the reaction of the Government thereto?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) Defence Estates Organisation maintains proper and verifiable records of defence land in the form of General Land Registers (GLRs) inside the Cantonment and Military Lands Registers (MLRs) for outside the Cantonment which contain the purpose for which the land is held.
- (b) No, Madam.
- (c) Does not arise.
- (d) No, Madam.
- (e) Does not arise.